

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

Appeal No. 165 of 2013

Dated : 20th January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Ugar Sugar Works Ltd. ... Appellant(s)
Versus
Govt. of Karnataka & Ors. ...Respondent(s)**

Counsel for the Appellant (s) : Mr. Prabhuling K. Navadgi

**Counsel for the Respondent(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

Appeal No. 176 of 2013

**Himatsingka Seide Ltd. ...Appellant(s)
Versus
Karnataka Electricity Regulatory Commission
& Ors. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. George Cheriyan
Mr. Uttam Cheriyan**

**Counsel for the Respondent (s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

Appeal No. 314 of 2013

**M/s Star Metallica & Power Pvt. Ltd. ... Appellant(s)
Versus
The Govt. of Karnataka & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Sri Udaya Halla, Sr. Adv.
Mr. Chandrashekar S.

Counsel for the Respondent(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri

ORDER

We have heard the Learned Sr. Counsel and Learned Counsel for the Appellants in all the above three Appeals.

Post the matter for making reply submissions on **17.2.2014 at Delhi Bench.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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